

(12)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/115/2017
NAME OF THE PETITIONER(S) : VELLORE AGRO FARMS PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	M. RATHINAKUMAR	PCS for petitioner	M. Rathi
B.	Sarath babu	Counsel for Respondent	B. Sarath

ORDER

Counsel for the Applicant present. Counsel for RoC also present. The report of the ROC is awaited. Counsel for the Respondent is directed to file the same on or before the next date of hearing. Put up on **15.11.2017 at 10.30 A.M.**

—Sd/—
MEMBER (TECHNICAL)
ghk

—Sd/—
MEMBER (JUDICIAL)